

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

33

C.S.P. No. 770/(MAH)/2017

CA No.

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Home Idea Upholstery Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant sethi	Adv. for Petitioner	

ORDER

CSP 770/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter for filing RD Report on 16.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)